COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS (ENGLISH VERSION)



Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-FIFTH REPORT

(Third Lok Sabha)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Forty-fifth Report.
- 2. The Committee met on the 2nd June, 1964 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 5th June, 1964.
- 3. The Members whose resolutions had been included in the List of Business for the 5th June, 1964 had been invited to present their views on the resolutions before the Committee. Shri Basanta Kumar Das attended the sitting.
 - 4. The Committee recommend the allocation of time as follows:-
 - (1) Resolution regarding Displaced persons from East Pakistan. 2 hours.
 - (2) Resolution regarding Rise in prices of essential commodities. 2 hours.
 - (3) Resolution regarding Medium of University Education.

New Deam:

June 2, 1986. Typisthe 12, 1886 (Sake). 8. V. KRISHNAMOORTHY RAO,
Chairman,
Committee on Private Members'
Bills and Resolutions.

GMGIPND-761 (D) LS Je 9030-Line (NS)-3-6-64-590.